

ITEM NO.106

COURT NO.9

SECTION-IV

(MENTIONED)

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO.5581 OF 2004

STATE OF PUNJAB AND ORS.

Appellant (s)

VERSUS

HARBHAJAN SINGH

Respondent(s)

(With office report)

Date: 28/02/2006 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE P.P. NAOLEKAR

For Appellant(s)

Mr. Arun K. Sinha,Adv.

For Respondent(s) Ms. S. Janani,Adv.

UPON hearing counsel the Court made the following

O R D E R

The appeal is adjourned by one week.

(A.S. BISHT)

COURT MASTER

(PUSHAP LATA BHARDWAJ)

COURT MASTER

